

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 19/12/2018 (WEDNESDAY)

| S.No. | File No. | Case Particulars | Purpose |
|-------|----------|--|-------------------|
| 1 | 600 | Chandan Singh and others, District Jaisalmer | Arguments |
| 2 | 599 | Vishnupriya Farms Pvt. Ltd | Further arguments |

Be informed